

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM ON 04-09-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : MA/312/IB/2018
PETITION NUMBER : CP/616/ (IB)/2017
NAME OF THE PETITIONER(S) : KARTHIGA
NAME OF THE RESPONDENT(S) : AGARWAL COAL CORPORATION PVT LTD & I
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1 JAYANTH
VISWANATHAN

PCS
Resolution Professional



ORDER

PCS representing the RP present. Learned counsel representing the Resolution Applicant present. PCS representing the Operational Creditor present. Both counsels made submissions. Matter is adjourned for making further submissions.
Put up along with other connected matter MA/362/IB/2018 on 18.09.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr